Declaration or Assets and Liabilities

Year-2023-24

I, Vikas Kumar-son/daughter/wife of Uma Kant Singh. aged-28 Years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant Section Officer given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

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Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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(19)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
			Smt. Puja Rani	Aadya Kashyap		F18181-9
(i)	Cash	10,000/-	25,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BVM Branch Saving A/C 6,000/-	SBI, BVM Branch Saving A/C 5,000/-			
(iii)	Bonds, Debentures and Shares in Companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	64,000/- P/A	48,000/- P/A			
(v)	Motor Vehicles (details of make, etc.)	TVS Apache RTR160 No-BR01ET3186 Worth-90,000/-				
(vi)	Jewellery (give details of weight and value)	50g Gold	115g Gold 200g Silver	10g Gold		
(vii)	Other assets, such as values of claims / interests	90,000/- PPF				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
			Smt. Puja Rani	Aadya Kashyap		
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental Home Vill-+Post-Law, P.STikari, Gaya (Bihar-824236)				
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 09.02.2021
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal	Personal Loan 18,50,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Vikas Kumar

	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DSBPK5471H
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	
	(iii) Sales Tax [Only in case of proprietary business]	
	(iv) Property Tax	

C Personal Detail		
GPF/CPF/PRAN No.	-	110104056419
Gender	÷	M (M/F)
Date of Birth	÷	0 2 0 2 1 9 9 6 (DD/MM/YYYY)
Class/Group	: -	B (A/B/C)
Cadre	:-	Bihar Legislative Assembly Secretariat Service
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:- -	Gaya

I hereby declare that the above details are true to the best of my knowledge and belief.

Signa	ture: Vc`¥	as	Kuman	
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Name of Employee: Vikas Kumar-T

Designation: Assistant Section Officer

Department: Bihar Vidhan Sabha Secretariat

Note:

Place:

Date:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.